

**HIGH COURT OF BOMBAY AT GOA,
PORVORIM, GOA**

N O T I C E

IN SUPERSESSION OF NOTICE Dated 16.03.2023, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that :

On Monday, 20th March 2023

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice M. S. Sonak** will take up the matters pertaining to Division Bench due for admission and also Petitions / Appeals relating to Direct and Indirect Tax Laws as per the board to be notified separately.

II

The **Hon'ble Shri. Justice Valmiki SA Menezes** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

On Tuesday, 21st March 2023

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice Valmiki SA Menezes** will take up the matters pertaining to Division Bench due for admission and also Petitions / Appeals relating to Direct and Indirect Tax Laws as per the board to be notified separately.

II

The **Hon'ble Shri. Justice M. S. Sonak** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

On Thursday, 23rd March 2023

I

The Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice Valmiki SA Menezes** will take up the matters pertaining to Division Bench due for admission and also Petitions / Appeals relating to Direct and Indirect Tax Laws **in First Session** as per the board to be notified separately.

II

The **Hon'ble Shri. Justice Dhiraj Singh Thakur** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately **in Second Session.**

III

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri. Justice Valmiki SA Menezes** will take up the scheduled matters **in Second Session.**

On Friday, 24th March 2023

I

The Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice Valmiki SA Menezes** will take up the matters pertaining to Division Bench due for admission and also Petitions / Appeals relating to Direct and Indirect Tax Laws as per the board to be notified separately.

II

The **Hon'ble Shri. Justice M. S. Karnik** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

NOTE

The Hon'ble Division Bench presided over by the **Hon'ble Shri. Justice Dhiraj Singh Thakur** will sit in **Court Room No. 1.**

High Court, Appellate Side,
Bombay.

Date : 17 March 2023

By Order,

Sd/-

(H. M. Bhosale)

Registrar (Judl-I)